

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2005

CC 2507/2005

(From the judgement and order dated 18/08/2004 in ITA No. 247/2004 of

The

HIGH COURT OF KARNATAKA AT BANGALORE)

COMMISSIONER OF INCOME TAX BELGAUM & ANR

Petitioner(s)

VERSUS

BELGAUM DIST. INDUSTRIAL COOP. BANK LTD.

Respondent(s)

(With IA 1 for c/delay in filing SLP and office report)

WITH

S.L.P.(C)...CC NO. 2559 of 2005

(With IA 1 for c/delay in filing SLP and office report)

S.L.P.(C)...CC NO. 2678 of 2005

(With IA 1 for c/delay in filing SLP and office report)

Date: 11/03/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner(s)

Mr. B B Ahuja, Sr. Adv.

Mr. Davadatt Kamat, Adv.

Mr. B V Patil, Adv.

Mr. B.V. Balaram Das, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

The learned senior counsel for the petitioners states that these matters are identical with SLP(C) No. 9414/2003.

Delay condoned.

Issue notice.

Tag with SLP(C) No. 9414/2003.

(D.P. WALIA)

(RADHA R. BHATIA)

COURT MASTER

COURT MASTER